

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3972**

TO BE ANSWERED ON THE 25TH MARCH, 2025/ CHAITRA 4, 1947 (SAKA)

POLICE MODERNISATION SCHEMES

3972. KM. SUDHA R:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of status annual budget allocated and released for police modernisation schemes since 2014 year-wise;

(b) the details of police modernisation schemes completed since 2014, State-wise;

(c) the funds released for police modernisation projects since 2014 and their status, State-wise; and

(d) whether the coastal security group covered under the modernisation scheme and if so, the details thereof along with amounts spent and equipment/gadgets purchased along with their costs, State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d): Modernization of police forces is an ongoing and continuous process. 'Police' and 'Public Order' are State subjects as per the seventh Schedule of the Constitution of India. The efforts of the States for equipping and modernizing their police forces have been assisted by the Central Government under the scheme of "Assistance to States & UTs for Modernization of Police (ASUMP)" [erstwhile scheme of Modernization of State Police Forces (MPF)].

The objective of the scheme is to equip the State/UT police forces adequately through development of relevant infrastructure. The focus of the scheme is to strengthen police infrastructure at cutting edge level by equipping the police stations with the required modern technology, weaponry, communication equipment etc. along with construction of police stations in all the States/UTs.

The items for coastal security are also supported under the scheme. Each year, State/UT Governments formulate Action Plans as per their requirements and strategic priorities, these Action Plans are considered by High Powered Committee (HPC) in the Ministry. Some of the items relevant for coastal security are projected by the coastal States/UTs in their Action Plans which are considered accordingly. The items approved so far includes scuba diving kit, rescue boat with Out Board Motor (OBM) & accessories, life saving equipments (life jackets, rescue tube, life buoy etc.), long range operating drone with accessories, dragon light/search light, high pressure breathing air compressor, underwater camera, walkie talkie radio with accessories, binocular (night vision) etc.

The budgetary allocations, releases and utilization by the State/UT Governments under the ASUMP scheme, from the year 2014 is at Annexure.

Table No: I Details of the funds allocated, released and utilized by the States/UTs since the F.Y. 2014-15 under the scheme of 'Assistance to States and UTs for Modernization of Police':

(₹ in crore)

S. No.	State	2014-15			2015-16			2016-17		
		Allocation	Released	Utilized	Allocation	Released	Utilized	Allocation	Released	Utilized
1	Andhra Pradesh	59.95	54.17	54.17	22.68	32.56	32.56	22.68	41.1	41.10
2	Arunachal Pradesh	9.61	9.69	9.29	3.64	3.05	2.70	3.64	2.69	1.15
3	Assam	64.70	43.29	36.89	83.77	62.59	59.36	24.47	4.68	4.02
4	Bihar	67.70	49.08	49.08	25.62	26.57	26.488	25.62	19.15	18.13
5	Chhattisgarh	23.82	37.36	37.36	9.01	14.24	14.24	9.01	1.73	1.73
6	Goa	2.51	1.86	1.86	0.95	0.13	0.13	0.95	0.18	0.18
7	Gujarat	62.69	72.65	72.65	23.72	23.75	23.75	23.72	43.22	43.22
8	Haryana	28.13	28.25	28.25	10.64	14.74	14.74	10.64	19.29	19.29
9	Himachal Pradesh	8.59	5.75	5.75	3.25	0.44	0.44	4.88	5.58	5.58
10	Jammu & Kashmir	97.79	105.17	104.86	37.00	35.88	35.316	37.00	34.54	29.48
11	Jharkhand	22.56	34.52	34.12	8.54	22.44	22.06	8.54	1.64	1.64
12	Karnataka	94.03	103.65	103.65	35.58	39.45	39.45	35.58	72.04	72.04
13	Kerala	39.50	42.00	42.00	14.94	2.01	2.01	14.94	11.09	11.09
14	Madhya Pradesh	66.45	58.18	58.18	25.14	26.8	26.80	25.14	21.86	21.86
15	Maharashtra	115.47	76.65	76.65	43.69	50.88	50.88	43.69	12.8	10.30
16	Manipur	23.40	28.45	28.45	8.85	7.79	7.79	8.85	8.37	6.65
17	Meghalaya	9.20	6.98	6.98	11.29	8.28	7.76	3.48	0.67	0.47
18	Mizoram	11.71	19.03	19.03	4.43	5.41	5.41	4.43	8.12	8.12
19	Nagaland	26.33	31.39	31.39	9.96	13.78	13.78	9.96	18.05	18.05
20	Odisha	38.24	42.92	42.92	14.47	19.46	19.46	14.47	26.22	26.22
21	Punjab	40.25	38.13	38.13	15.23	20.67	20.67	15.23	27.6	26.73
22	Rajasthan	76.61	102.5	102.50	28.99	34.18	34.18	28.99	34.54	34.54
23	Sikkim	4.34	3.57	3.57	1.64	0.22	0.22	1.64	1.96	1.96
24	Tamil Nadu	85.38	85.74	85.74	32.31	63.9	34.41	32.31	89.24	71.77
25	Telangana	42.86	68.13	68.13	16.22	16.32	16.32	16.22	29.4	29.40
26	Tripura	19.22	22.69	22.57	7.28	7.00	7.00	7.28	1.4	1.40
27	Uttar Pradesh	154.87	169.23	169.23	58.59	69.99	69.99	58.59	35.8	35.80
28	Uttarakhand	8.25	8.81	8.81	3.12	3.74	3.74	4.68	8.53	8.53
29	West Bengal	70.84	47.4	47.40	26.80	35.52	35.52	26.80	12.31	12.31
	Total	1375.00	1397.24	1389.61	587.36	661.79	627.174	523.43	593.80	562.76

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(₹ in crore)

S. No.	State	2017-18			2018-19			2019-20		
		Allocation	Released	Utilized	Allocation	Released	Utilized	Allocation	Released	Utilized
1	Andhra Pradesh	29.87	31.62	31.62	26.48	50.81	50.81	24.46	75.36	75.36
2	Arunachal Pradesh	4.79	3.42	1.71	4.25	1.034	0.77	3.92	0	0
3	Assam	32.23	5.48	3.60	28.57	5.67	3.86	26.4	0	0
4	Bihar	33.73	5.73	4.23	29.90	13.18	10.00	27.62	9.42	7.38
5	Chhattisgarh	11.87	2.02	2.02	10.52	8.56	8.56	9.72	8.35	8.35
6	Goa	1.25	0.21	0.21	1.11	0.21	0.21	1.03	0	0
7	Gujarat	31.24	33.05	33.05	27.69	52.62	52.62	25.58	41.19	41.19
8	Haryana	14.01	14.04	14.04	12.43	12.95	11.80	11.48	18.48	9.71
9	Himachal Pradesh	4.28	4.09	4.09	3.79	3.35	3.35	3.5	27.49	27.49
10	Jammu & Kashmir	48.73	48.00	30.84	43.19	32.69	29.95	39.9	40.2	23.3
11	Jharkhand	11.24	1.91	1.91	9.97	9.91	2.86	9.21	7.08	3.59
12	Karnataka	46.85	17.12	17.12	41.53	11.39	11.39	38.37	14.61	14.61
13	Kerala	19.68	16.12	16.12	17.44	17.78	17.46	16.11	54.01	52.82
14	Madhya Pradesh	33.11	30.47	30.47	29.34	37.97	37.97	27.11	14.45	14.45
15	Maharashtra	57.54	9.78	6.43	51.00	9.58	6.35	47.11	65.98	0
16	Manipur	11.66	1.98	1.30	10.34	5.99	4.20	9.55	10.75	8.96
17	Meghalaya	4.58	2.60	2.34	4.07	3.66	3.33	3.75	6.63	6.63
18	Mizoram	5.83	6.17	6.17	5.16	8.38	8.38	4.77	34.63	31.33
19	Nagaland	13.12	13.88	13.88	11.63	18.88	18.88	10.74	17.29	17.29
20	Odisha	19.05	19.87	19.87	16.89	35.10	35.10	15.6	42.45	42.45
21	Punjab	20.05	20.07	18.90	17.77	36.52	32.46	16.42	31.33	31.14
22	Rajasthan	38.17	40.38	40.03	33.83	62.59	62.59	31.26	27.28	27.28
23	Sikkim	2.17	2.39	2.39	1.92	0.362	0.36	1.77	0	0
24	Tamil Nadu	42.54	15.54	15.54	37.70	68.868	46.58	34.84	56.62	39.35
25	Telangana	21.35	22.60	22.60	18.93	64.17	64.17	17.48	57.58	57.58
26	Tripura	9.58	1.63	1.63	8.49	7.08	7.05	7.84	4.97	4.97
27	Uttar Pradesh	77.16	28.20	28.20	68.39	118.67	118.67	63.19	62.75	62.75
28	Uttarakhand	4.11	4.35	4.35	3.64	13.60	13.60	3.37	5.43	5.43
29	West Bengal	35.3	48.94	48.94	31.28	46.93	46.02	28.9	46.53	46.53
	Total	685.09	451.66	423.60	607.25	758.50	709.35	561	780.89	659.94

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(₹ in crore)

S. No.	State	2020-21			2021-22			2022-23		
		Allocation	Released	Utilized	Allocation	Released	Utilized	Allocation	Released	Utilized
1	Andhra Pradesh	24.46	5.83	5.83	24.46	0	0	17.73	0.443	0.44
2	Arunachal Pradesh	3.92	0	0	3.92	0	0	3.26	0.3345	0
3	Assam	26.4	0	0	26.4	9.36	8.54	11.64	3.8565	2.02
4	Bihar	27.62	19.12	9.49	27.62	0	0	27.14	0.443	0.33
5	Chhattisgarh	9.72	7.16	7.16	9.72	5.44	5.43	11.01	0.443	0.07
6	Goa	1.03	0.22	0.22	1.03	0.26	0.26	2.79	1.0245	0.69
7	Gujarat	25.58	0	0	25.58	0	0	26.67	0.544	0.27
8	Haryana	11.48	0	0	11.48	10.35	8.72	11.96	0.544	0
9	Himachal Pradesh	3.5	0.83	0.83	3.5	0	0	4.34	0.3345	0.33
10	Jammu & Kashmir	-	-	-	-	-	-	***	***	***
11	Jharkhand	9.21	0	0	9.21	0	0	11.87	1.883	0
12	Karnataka	38.37	9.14	9.14	38.37	32.54	32.54	19.19	4.7975	4.8
13	Kerala	16.11	0	0	16.11	4.48	4.47	18.59	0.443	0.37
14	Madhya Pradesh	27.11	0	0	27.11	6.78	6.78	25.15	0.443	0.44
15	Maharashtra	47.11	0	0	47.11	0	0	36.24	0.544	0
16	Manipur	9.55	0	0	9.55	0	0	4.1	0.9845	0
17	Meghalaya	3.75	0	0	3.75	0	0	3.29	2.1145	0
18	Mizoram	4.77	1.14	1.14	4.77	0	0	2.74	3.2531	2.94
19	Nagaland	10.74	0	0	10.74	17.03	17.03	3.57	0.3345	0.33
20	Odisha	15.6	0	0	15.6	3.9	3.9	13.91	0.443	0.44
21	Punjab	16.42	4.15	4.15	16.42	0	0	11.18	0.443	0.44
22	Rajasthan	31.26	13.53	11.98	31.26	13.53	12.87	21.18	0.544	0.54
23	Sikkim	1.77	0	0	1.77	1.37	1.37	2.43	0.3345	0.33
24	Tamil Nadu	34.84	0	0	34.84	0	0	44.04	0.544	0
25	Telangana	17.48	4.16	4.16	17.48	8.74	8.74	14.32	4.124	3.58
26	Tripura	7.84	5.72	5.58	7.84	6.75	5.67	3.91	0.3345	0.1
27	Uttar Pradesh	63.19	32.02	23.61	63.19	32.02	25.54	56.61	0.544	0
28	Uttarakhand	3.37	0	0	3.37	5.84	5.65	5.43	0.443	0.35
29	West Bengal	28.9	0	0	28.9	0	0	23.49	0.544	0
	Total	521.1	103.02	83.29	521.1	158.39	147.51	437.78	31.0621	18.81

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(₹ in crore)

S. No.	State	2023-24			2024-25		
		Allocation	Released	Utilized	Allocation	Released****	Utilized
1	Andhra Pradesh	9.47	0	0	19.58	4.895	0
2	Arunachal Pradesh	2.61	0	0	3.43	0	0
3	Assam	6.58	0	0	12.78	6.39	0
4	Bihar	13.94	0	0	30.09	0	0
5	Chhattisgarh	6.28	0	0	12.07	22.07	0
6	Goa	2.38	0	0	2.89	0.7225	0
7	Gujarat	13.73	6.865	6.865	29.6	7.4	4.25
8	Haryana	6.73	0	0	13.14	0	0
9	Himachal Pradesh	3.1	0.775	0.61	4.59	3.4425	2.12
10	Jammu & Kashmir	***	***	***	***	***	***
11	Jharkhand	6.7	0	0	13.05	0	0
12	Karnataka	10.18	7.635	7.64	21.24	10.62	10.62
13	Kerala	9.89	0	0	20.56	0	0
14	Madhya Pradesh	13.01	3.2525	2.80	27.9	6.975	0
15	Maharashtra	18.28	0	0	40.29	0	0
16	Manipur	2.99	0	0	4.33	0	0
17	Meghalaya	2.61	2.943	0	3.43	0	0
18	Mizoram	2.36	0	0	2.85	0	0
19	Nagaland	2.74	3.307	1.37	3.74	0.935	0
20	Odisha	7.67	10.476	9.43	15.33	7.665	0
21	Punjab	6.35	0	0	12.24	0	0
22	Rajasthan	11.11	0	0	23.43	11.715	0
23	Sikkim	2.21	2.21	2.13	2.49	1.245	0
24	Tamil Nadu	21.99	0	0	49.02	0	0
25	Telangana	7.86	5.895	5.9	15.78	3.945	0
26	Tripura	2.91	0	0	4.15	0	0
27	Uttar Pradesh	27.97	0	0	63.06	0	0
28	Uttarakhand	3.64	1.82	1.79	5.85	1.4625	0
29	West Bengal	12.21	0	0	26.02	6.505	0
	Total	237.5	45.1785	38.535	482.93	95.9875	16.99

*** From F.Y. 2022-23 onwards, the details of funds allocated and released to UTs are at Table No: II.

**** Release also includes Mother Sanction.

Note

I.The figures of allocation and release for FY 2018-19 include funds released to the Ordnance Factory Board (OFB) for supply of weaponry to the States.

II. Releases to States have varied vis-à-vis allocations. Where release is less than allocation, the same is on account of non-submission of Utilization Certificates(UCs) and where release exceeds allocation, the same is on account of releases made for incentivizing better police performance etc.

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Table No: II Details of the funds allocated, released and utilized by UTs during the year 2022-23, 2023-24 and 2024-25 under the scheme of 'Assistance to States and UTs for Modernization of Police'

(₹ in crore)

S.No.	UTs	2022-23			2023-24			2024-25		
		Allocation	Released	Utilized	Allocation	Released	Utilized	Allocation	Released	Utilized
1.	Andaman & Nicobar Islands	0.86	0.43	0.11	0.68	0.6345	0	0.64	0	0
2.	Chandigarh	1	0.5	0	0.73	3.5775	0	0.69	0	0
3.	Dadra & Nagar Haveli and Daman & Diu	0.66	0.33	0	0.58	0.6245	0	0.56	0	0
4.	Delhi	10.69	2.6725	0	5.52	0.544	0	4.48	2.24	0
5.	Jammu & Kashmir	6.65	0	0	3.53	0.3345	0	2.9	0	0
6.	Ladakh	0.66	0.33	0.165	0.58	0.6245	0.231	0.56	0.56	0
7.	Lakshadweep	0.58	0.29	0	0.54	0.6045	0	0.53	0	0
8.	Puducherry	1.12	0.8945	0.5241	0.82	0	0	0.75	0	0
	Total	22.22	5.447	0.7991	12.98	6.944	0.231	11.11	2.8	0

Note: UTs have been included in the ASUMP Scheme w.e.f. F.Y 2021-22. However actual release to UTs could be done only from the F.Y 2022-23 onwards, since the cabinet approved continuation of the ASUMP Scheme vide its decision dated 19.01.2022 and guidelines of ASUMP Scheme were circulated to States/UTs on 08.08.2022.
